

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 110
(IB)-879(PB)/2020

IN THE MATTER OF:

Penta Travels (India) Pvt. Ltd.

.... Applicant/petitioner

v.

Sare Gurugram Pvt. Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code

Order delivered on 05.10.2020

ORDER

Renotified to 29.10.2020.



(Nirmala Vincent)
Court Officer

05.10.2020
Ritu Sharma